

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RUSHIL CONSTRUCTIONS (INDIA) PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	RUSHIL CONSTRUCTIONS (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04/05/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U45400KA2007PTC127672
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No376, Trinity Square Building Right Wing, 4th Floor 14th B Cross, 5th Main, Sector-6, HSR Layout Bangalore-560102, Karnataka.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 2, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Email: vasudevanacs@gmail.com / vasu@gvac.in Telephone No. +91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	December 31, 2020

Notice is hereby given that RUSHIL CONSTRUCTIONS (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on December 2, 2020

The stakeholders of RUSHIL CONSTRUCTIONS (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before December 31, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

December 3, 2020
Coimbatore


Vasudevan Gopu
Liquidator of Rushil Constructions (India) Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849

